

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 403 OF 2017 & IA NO. 1179 OF 2017**

**AND**

**APPEAL NO. 04 OF 2018 & IA NO. 24 OF 2018**

**Dated: 5<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**APPEAL NO. 403 OF 2017 & IA NO. 1179 OF 2017**

**In the matter of:**

**NTPC Vidyut Vyapar Nigam Limited**

... **Appellant(s)**

**Vs.**

**M/s. Godawari Green Energy Limited & Ors.**

... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Ranjitha Ramachandran  
Mr. Anushree Bardhan  
Ms. Poorva Saigal  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Raunak Jain  
Mr. Zeeshan Alam for R-1  
Mr. Anand K. Ganesan for R-10 to R-12  
Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-13

**APPEAL NO. 04 OF 2018 & IA NO. 24 OF 2018**

**In the matter of:**

**NTPC Vidyut Vyapar Nigam Limited**

... **Appellant(s)**

**Vs.**

**MEIL Green Power Limited & Ors.**

... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Ranjitha Ramachandran  
Mr. Anushree Bardhan  
Ms. Poorva Saigal  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Anand Kr. Shrivastava  
Mr. Nishant Talwar for R-1  
Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-13

**ORDER**

List these Appeals for hearing on **16.09.2019**.

**(S. D. Dubey)**  
**Technical Member**  
*vt/pk*

**(Justice Manjula Chellur)**  
**Chairperson**